

- (4) Vitamin A intake level was deficient when compared with the 'Recommended Dietary Allowance' (RDA).
- (5) Almost the entire population suffered from anaemia of some degree or other.
- (6) 3% or pre-school children were having less than 60% of the "Standard" body weight. This figure was much less than the figure for their non-tribal rural counterparts.

Acquisition of Land for a Museum

1236. SHRI V. SOBHANADREESWARA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether necessary land was acquired to Ghantasala Village of Krishna district in Andhra Pradesh to construct a museum to preserve the loose sculptures ;

(b) if so, the steps taken for the construction of the museum building at Ghantasala; and

(c) the estimated cost and other details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Opening of Taj Mahal During Moonlit Night

1237. SHRIMATI JAYANTI PATNAIK : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the date since when Taj Mahal is closed to visitors during night ;

(b) whether Government are losing a huge amount of foreign exchange due to this reason ;

(c) if so, whether Government propose to open Taj Mahal to visitors during moonlit nights ; and

(d) if so, since when and efforts made in that direction ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) From 1st June, 1985 onwards.

(b) No, Sir.

(c) No, Sir.

(d) Question does not arise.

[Translation]

Rejection of NRI Films for Exhibition

1238. DR. CHANDRA SHEKHAR TRIPATHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether some Non-Resident Indian films were rejected during 1985-86;

(b) if so, the number thereof and the reasons therefor ;

(c) whether some of the Non-Resident Indian films are still under consideration of the Central Board of Film Certification ; and

(d) if so, the number of such films and the time by which a decision is likely to be taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) and (b). Yes, Sir. The number of NRI films rejected during the years 1985, 1986 and 1987 was 4, 21 and 18, respectively. These films were refused certification by the Central Board of Film Certification for contravening one or more of the Guidelines for sanctioning of the films for public exhibition, issued by the Central Government in exercise of the

powers conferred by Section 5B (2) of the Cinematograph Act, 1952 (37 of 1952).

(c) and (d). As of 27-7-88, 9 applications in respect of NRI films, submitted during 1988, are pending out of which 4 have been seen by the Examining Committee. Of these four, one has been recommended for refusal of certification, one has been referred to the Revising Committee by the Chairman, while the remaining two are likely to be issued certificates within the next two weeks. Decisions in respect of the remaining 5 NRI films are likely to be taken in about 3 months' time.

[English]

Industries in Crowded Localities of Delhi

1239. SHRI BHADRESWAR TANTI :
SHRI BIMALKANTI GHOSH :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any studies have been made about the industries which are located in crowded localities in Delhi and whose emissions of gas are harmful to the public;

(b) if so, the results of those studies and the action taken/proposed to be taken thereon; and

(c) if not, the reasons therefor ?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) :
(a) Yes, Sir.

(b) A survey of hazardous and polluting industries in crowded localities of Delhi was carried out jointly by the Central Pollution Control Board, the Department of Industries of the Delhi Administration and the Municipal Corporation of Delhi during May-September, 1986.

On the basis of this survey, many industries were asked to instal pollution control devices. Some of them have done so and others have been directed to do so.

(c) Does not arise.

Target of Steel Production in Seventh Plan

1240. SHRI UTTAMRAO PATIL :
Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the requirements of steel of the country in the remaining period of the Seventh Five Year Plan is likely to be met indigenously by our steel plants ; and

(b) if so, the details of the requirements and the targets of the production in the Seventh Plan Period ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA) : (a) While the full requirements of steel may not be met indigenously during the remaining period of the Seventh Plan, efforts are being made to maximise indigenous production for this purpose.

(b) The requirement and availability of finished steel in the current year and in the next year, the terminal year of the Seventh Five Year Plan have been assessed as follows :

Year	Assessed Demand	(Million tonnes)
		Estimated availability
1988-89	13.93	12.65
1989-90	15.16	13.89

[Translation]

Supply of Soyabean and Pulses Seeds to Himachal Pradesh

1241. SHRI K.D. SULTANPURI :
Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of the different improved variety of seeds of soyabean and pulses supplied to Himachal Pradesh for sowing Kharif crop during 1988 ; and

(b) the variety of potato seeds developed by the Government Potato Seed Farm in